

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer In Full : **AJAY SINGH RAJPUT**
Date of Birth : **01/07/1974**
Present Post held : **CIVIL JUDGE CLASS -1 RAIPUR (C.G.)**

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of property		If not in own name.state in whose name held and his/her relationship to the Govt.Servant	How acquired ? whether by purchase lease mortgage, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
(1) District Bilaspur Tahsil-pendra road village-patgawa Revenue circle- pendra	-	P.H.No. 28 Khasra No. Part of 864/28, Area about 0-03 Acre (1500 Sq.ft.)	Self	BY Purchase Registered Sale. deed on 06-12-2005 Ashok Agrawal S/o Shri Shankarlal , Age 28 Year, Residence Pendra, distt- Bilaspur (C.G.) Appro. Value- One Lakh
(2) District Bilaspur Grampanchayat Uslapur ,Thasil.- Takhatpur	P.H.No. 26(New 30). Part of Khasra No. 86/1,Sheet no. 10 Plot no.2 Duplex House Area about 1900 Sq.ft. Built up area 1600 Sq.ft.	-	Self	BY Purchase Registered Sale deed on 07-12-2009 after taking home loan from HDFC Bank Bilaspur. Prop. Rahul Bajpai, Rituraj Steel Pvt. Ltd. - Bilaspur S/o Shri Rohni Bajpai, Age 51 Year, Residence Jail Road,Ps-Civil Line, distt- Bilaspur (C.G) Appro. Value- Twenty One Lakh

(अजय सिंह राजपूत)

प्रथम व्यवहार न्यायाधीश वर्ग-एक के
द्वितीय अतिरिक्त न्यायाधीश,

Movable Property (Valued Above 25,000/- of Rs.)

Name of Articles	Value
Vehicle- (A) Hero Honda Motar cycle , Modal -2004 , Ownar Self.	Rs.-26,000/-
(B) Maruti Alto Car Modal -2007, Ownar Smt. Shradha Rajput (Spouse)	Value Rs-1,50,000/-

	Jewellery (Lump Sum)	Jewellery (Worth Rs.)
Self	30 gm.Gold	90,000/-
Spouse	120 gm. Gold 500 gm. Silver	3,60,000/- 30,000/-

Shares/Debentures

Name of Issuing Company	Nos. of Shares
1 Nil	2 Nil

Life Insurance Policy and Others

Name of Issuing Company	Amount
1	2
LIC_- Policy No.- (1) 383422503	Yearly Primium Amount 1224/-
(2) 382326004	2780/-
(3) 386206197	12010/-
(4)184635563	12429/-

(अजय सिंह राजपूत)
प्रथम व्यवहार न्यायाधीश वर्ग-एन
द्वितीय न. उच्च न्यायालय, बीकानेर

Bank Deposits / Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites	Nil	Nil	Nil
2) Savings Bank A/CS	<u>AJAY SINGH RAJPUT</u> (1) SBI - Branch VIP ESTATE	RAIPUR C.G. PENDRA ROAD	3204/- 2000/-
	(2) C.G. GRAMIN BANK Branch PENDRAROAD	PENDRA ROAD	45/- (INOPRATIVE)
	(3) SBI - Branch PENDRAROAD		
	<u>Smt. shradha Rajput</u> SBI - Branch PENDRAROAD	PENDRA ROAD	2000/-
3) PPF	SBI - Branch Collectorate	JAGDALPUR C.G.	30090/-
4) GPF	--	--	--
5) NSS	--	--	--
6) Others	--	--	--

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note :- The expected declaration of assets is subject to Provisions of C.G. Civil services (Conduct) Rules 1965.

Ajay Singh Rajput
(अजय सिंह राजपूत)
प्रथम व्यवहार न्यायाधीश (आ-एक) के
द्वितीय अतिरिक्त न्यायाधीश,
रायपुर. (उ.प्र.)